Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 150 of 2010

Dated :21st April, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. Rakesh Nath, Technical Member

M.P. Poorv Kshetra Vidyut Vitran Co. Ltd. **… Appellant(s)**

Versus

M.P. Electricity Regulatory Commission **….Respondent(s)**

Counsel for the Appellant(s): **Mr. M.G. Ramachandran &**
Ms. Sneha Venkataramani with
Mr. A.R. Verma, Mr. P.K. Jain &
Mr. Pawan Kumar Jain (Reps.)

Counsel for the Respondent(s): **Ms. Surbhi Sharma**

ORDER

Heard the learned counsel for the parties.

The Appellant is directed to file the comprehensive Written Submissions on or before 02.05.2011 after serving copy on the other side. Thereupon, the learned counsel for the Commission is directed to file the reply-Written Submissions on or before 07.05.2011 after serving copy on the other side.

Post the matter for reporting compliance on ***10.05.2011.***

(Rakesh Nath)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS